

FORM 24
THE PATENTS ACT, 1970
(39 of 1970)
&
The Patents Rules, 2003
APPLICATION FOR REVIEW/SETTING ASIDE
CONTROLLER'S DECISION/ORDER
[See sections 77(1)(f) and 77(1)(g) and rules 130(1) and 130(2)]

1. State the number of patent or patent application number and the relevant proceeding. In the matter of¹

2. Name, address and nationality of the applicant(s). I/We²

being the applicant(s)/opponent/party in the above matter hereby apply for the review/setting aside of the Controller's decision/order dated the in the above matter.

The grounds for making the application are set forth in the accompanying statement submitted in duplicate.

Dated this day of20

3. To be signed by the applicant(s) or his authorized registered patent agent. Signature³

4. Name of the natural person who has signed. (.....)⁴

To
 The Controller of Patents
 The Patent Office
 at

Note: For fee: See First Schedule.